

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram and Arunachal Pradesh)

NOTIFICATION

Dated- Guwahati the 9th day of November, 2012.

No.HC. XXXVIII/45/MC

Hon'ble High Court has been pleased to nominate the following Judicial Officers of Assam to attend the Mediation Programme scheduled to be held on 17th November, 2012, at Sankardev Kalakshetra, Guwahati.

1. Smti. Pranita Rani Rajmedhi, Secretary District Legal Service Authority, Morigaon,
2. Smti Roshanara Rahman, Secretary, District Legal Service Authority, Barpeta,
3. Smti. Arunima Deka, Secretary, District Legal Service Authority, Sivasagar,
4. Smti. Geeta Baishya Changkakati, Secretary, District Legal Service Authority, Bongaigaon,
5. Smti. Sharmila Bhuyan, Secretary, District Legal Service Authority, Nagaon,
6. Sri S.K. Dhar, Secretary District Legal Service Authority, Silchar,
7. Sri Aminur Rahman, Secretary, District Legal Service Authority, Karimganj,
8. Smti Kanchan Newar, Secretary, District Legal Service Authority, Dibrugarh,
9. Sri Saiful Islam, Secretary, District Legal Service Authority, Jorhat,
10. Shri Naimuddin Ahmed, Secretary, District Legal Service Authority, Darrang,
11. Sri Mahendra Kalita, Secretary, District Legal Service Authority, Sonitpur,
12. Shri P.K. Bora, Secretary, District Legal Service Authority, Udalguri,
13. Sri Rockta Lal Das, Secretary, District Legal Service Authority, Golaghat
14. Sri Paban Chandra Kalita, Secretary, District Legal Service Authority, Dhubri,
15. Shri Nogen Senabaya Deori, Secretary, District Legal Service Authority, Tinsukia,
16. Shri Jogeshwar Bora, Secretary, District Legal Service Authority, North Lakhimpur
17. Shri Jalal Uddin Ahmed, Chief Judicial Magistrate, Dhemaji,
18. Smti Nirmali Talukdar, Secretary, District Legal Service Authority, Nalbari.

(THE LIST IS NOT IN ORDER OF SENIORITY)

The Officers are directed to report at the Venue at 10.30 A.M on 17th November, 2012, positively.

Joint Registrar(Judl-II)
-Cum- Deputy Secretary,
Gauhati High Court Mediation Centre

Memo No. HC. XXXVIII/45-80/MC

dated 09.11.2012.


Copy forwarded for information and necessary action to:-

1. The L.R and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Member Secretary, Assam State Legal Services Authority, Guwahati.
3. The Accountant General (A & E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the Mediation Programme on condition that the Officer will be treated as on duty for the day and they will be entitled to TA and DA as admissible under the Rules.

4. The Registrar (Vigilance/Admn/Judl), Gauhati High Court, Guwahati.

5. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
6. The Joint Registrar (Vig & Esstt/Judl-I/Admn-I), Gauhati High Court, Guwahati.
7. The District and Sessions Judge, Morigaon/Barpeta/Sivasagar/Bongaigaon/Nagaon/Silchar/Karimganj/Dibrugarh/Jorhat/Darrang/Sonitpur/Udalguri/Golaghat/Dhubri/Tinsukia/North Lakhimpur/Dhemaji/Nalbari. He/She is requested to inform the nominated participants.
8. Deputy Registrar (), Gauhati High Court, Guwahati.
9. Smti. Pranita Rani Rajmedhi, Secretary, District Legal Service Authority, Morigaon,
10. Smti Roshanara Rahman, Secretary, District Legal Service Authority, Barpeta,
11. Smti. Arunima Deka, Secretary, District Legal Service Authority, Sivasagar,
12. Smti. Geeta Baishya Changkakati, Secretary, District Legal Service Authority, Bongaigaon,
13. Smti. Sharmila Bhuyan, Secretary, District Legal Service Authority, Nagaon,
14. Sri S.K. Dhar, Secretary, District Legal Service Authority, Silchar,
15. Sri Aminur Rahman, Secretary, District Legal Service Authority, Karimganj,
16. Smti Kanchan Newar, Secretary, District Legal Service Authority, Dibrugarh,
17. Sri Saiful Islam, Secretary, District Legal Service Authority, Jorhat,
18. Shri Naimuddin Ahmed, Secretary, District Legal Service Authority, Darrang,
19. Sri Mahendra Kalita, Secretary, District Legal Service Authority, Sonitpur,
20. Shri P.K. Bora, Secretary, District Legal Service Authority, Udalguri,
21. Sri Rockta Lal Das, Secretary, District Legal Service Authority, Golaghat
22. Sri Paban Chandra Kalita, Secretary, District Legal Service Authority, Dhubri,
23. Shri Nogen Senabaya Deori, Secretary, District Legal Service Authority, Tinsukia,
24. Shri Jogeshwar Bora, Secretary, District Legal Service Authority, North Lakhimpur
25. Shri Jalal Uddin Ahmed, Chief Judicial Magistrate, Dhemaji,
26. Smti Nirmali Talukdar, Secretary, District Legal Service Authority, Nalbari.
27. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Amitava Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
29. The Private Secretary to Hon'ble Mr. Justice B.K.Sharma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
30. The Private Secretary to Hon'ble Mr. Justice B.P. Katakey, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
31. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
32. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
33. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
34. The C.A to Registrar General, Gauhati High Court, Guwahati.
35. Office File.


 Joint Registrar(Judl-II)
 -Cum- Deputy Secretary,
 Gauhati High Court Mediation Centre